

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

**Budget Session**  
**Tuesday, March 20, 2018.**

### PRIVATE MEMBERS BUSINESS

1. Questions.
2. Shri P. T. SAWKMIE, MLA to Call the Attention of the Minister in-charge Urban Affairs, under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in "The Sentinel" dated 09.03.2018 under the caption "Opposition to extension of MUDA Authority reiterated".
- \*3. Motions.

Shillong  
The 19<sup>th</sup> March, 2018.

  
**Andrew Simons,**  
*Commissioner & Secretary,*  
Meghalaya Legislative Assembly.

